Setting up of a financial institution of irrigation projects

304. DR. RATNAKAR PANDEY: SHR[V. NARAYANASAMY.

Will the Minister of WATER RE-SOURCES be pleased to state.

- (a) whether Government are considering any proposal for setting up of a financial institution which can provide funds to irrigation projects which have been delayed for years due to meagre allocations from State budgets;
- (b) if so, what are the details thereof; and
 - (c) by when it is likely to be set up?

THE MINISTER OF STATE IN THE OF WATER RESOURCES MINISTRY (SHRIMATI KRISHNA SAHI): and (b) A sub-committee of the Consultative Committee of Members of Parliament of this Ministry which went into the various aspects of setting up of River basin organisations recommended by the National Water Policy has, inter-alia pointed out that the State Governments at 2 not in a position to provide adequate outlays in their plans to large projects and suitable mechanism should be evolved provide adequate financial assistance through River national projects organisations. The possibilities of implementing the suggestion through establishment of an institutional mechanisms, such as Irrigation Finance Corporation is being examined.

(c) At present the irrigation projects in general are funded by State Governments and the formula for distribution of funds between the Centre and States is bused on the above practice. As the matter has a bearing on devolution of funds and may involve modifications thereon no time frame can be indicated.

Assessment of causes of plan failure during the last twenty years

305. SHRI RAM NARESH YADAV•

SHRI M. S. GURUPADA-SWAMY:

Will the Minister of PLANNING be pleased to state.

- (a) whether it is a fact that a proposal is pending with Government to assess the causes of failure to achieve the plan targets in the past twenty years;
- (b) whether this is a part of the study and planning process of Eighth 1 1995 Year Plan; and
- (c) if so, what are the details thereoff THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAM ME IMPLEMENTATION (SHR1 MAD HAVSINGH SOLANKI): (a) to (c) No Sir. However periodical reviews of plan performance are an integral leading of the planning process.

Two Presidents of Recognised Associations of Central Government Employees

306. DR. BAPU KALDATE SHRI RAM AWADHESH SINGH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether a recognised association of Central Government employees care has two presidents at a time;
- (b) if so, the details of relevant only which provide for it; and
- (c) whether an association can have a President and a working President simultaneously?

THE MINISTER OF STATE PS 110 MINISTRY OF PERSONNEL. PUBL GRIEVANCES AND PENSIONS THE MINISTER OF STATE PS 110 MINISTRY OF HOME AFFAIRS (SHIPP). CHIDAMBARAM): (a) to report of the associations of the association of the association would have to comply with the laws induced which the association is registered such as Societies Registration Act